## No.A-60011/02/2021-Admin.I (LA) Government of India Ministry of Law & Justice Department of Legal Affairs \*\*\*\*\*

Shastri Bhawan, New Delhi Dated the 21st October, 2021

## OFFICE MEMORANDUM

Appointment of Officers as a Nodal Appellate Authority Subject:-Public Grievance Officer for CPGRAMS-reg.

and

Ref. :-

D.O. letter No. H-11013/3/2020-DARPG dated 08.01.2021 Department of Administrative Reforms & Public Grievances.

from

In continuation to this Department's earlier O.M of even number dated 05.03.2021 regarding the subject mentioned above. The undersigned is directed to inform that Shri A.K. Joshi, Director is nominated as a Nodal Appellate Authority and Shri U.N. Mishra., Section Officer is as Grievance Officer of the Department of Legal Affairs for public grievances. Their contact details are as under:-

Shri A.K. Joshi, Director, Department of Legal Affairs, 4th Floor, A- Wing,

Shastri Bhawan, New Delhi,

Tel.: 011-23384109

Email: anilk.joshi@nic.in

Shri U.N. Mishra, Section Officer Department of Legal Affairs,

4th Floor, A-Wing,

Shastri Bhawan, New Delhi

Tel.: 011-23383634

Email: upendramishra-cwc@gov.in

(Varun Singh Chauhan) Under Secretary to the Govt. of India

Tel.: 23383634

Department of Administrative Reforms & Public Grievances (Kind attention: Ms. Jaya Dubey, Joint Secretary) Sardar Patel Bhawan, Sansad Marg, New Delhi-01

Copy to,

Shri A.K. Joshi, Director and Shri U.N. Mishra, Section Officer along with DARPG D.O. letter under reference.

PPS to Law Secretary/ Sr. PPS to AS (R.S.V) 2.

3 PG Cell

Personal file of the Officers

Law Secretary Office

Deptt. of Legal Affairs

2/11/21